

## **THE GAUHATI HIGH COURT**

( HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH )

### **NOTIFICATION No. 67**

Dated Guwahati, the 30<sup>th</sup> September, 2010

**Hon'ble the Chief Justice has been pleased to constitute an Information and Communication Technology (ICT) Cell to assist the Committee of Hon'ble Judges for ICT in the following manner: -**

Sl No.	Name	Designation / Section / Department
1.	Sri M.K. Bhattacharjee	Registrar (Judicial)-cum-Central Project Coordinator, E-Court Project, Gauhati High Court
2.	Sri M.K. Kalita,	Deputy Registrar (G&C).
3.	Sri Sumitav Saikia	Technical Director, NIC, Attached to Gauhati High Court
4.	Sri Prakash Sarma	System Analyst.
5.	Sri Mukul Bhattachryya	Programmer.
6.	Sri Bikash Sarma	Programmer (On contract).
7.	Sri Chandan Bharali	Senior System Officer, E-Court Project, Gauhati High Court
8.	Sri Sushil Kr. Das	Superintendent (Apptt.)
9.	Sri Neil Jongske Sangma	SAA attached to Dy. Registrar (G&C)
10.	Sri Partha Saikia	JAA, Appointment Section
11.	Sri Monoj Goswami	JAA, Appointment Section
12.	Sri Gautam Kalita	System Assistant, E-Court Project, Gauhati High Court
13.	Smti Maushumi Choudhury	JAA, Civil Appeal Section
14.	Sri Kabir Rahman Borah	JAA, Civil Rule (Pending) Section
15.	Sri Mriganka Choudhury	JAA, Appointment Section
16.	Sri Pulak Kalita	Sr. Gr. Typist, Crl. Appeal Section

**The persons at Sl. Nos. 4 to 16 to assist the ICT Cell in addition to their normal duties.**

**This order will come into force with immediate effect.**

By Order etc,

Sd/- P.K. Saikia,

**REGISTRAR GENERAL**

Memo No. HC. III - 70/2004 (Pt)/ 4664-99 IG Dated 30<sup>th</sup> September, 2010